THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Harvard Centre for Population and Development Studies has observed that the potential of NREGA is not fully realized because the Scheme has lead to inflation and undermines the self selection of the poor. However, the Ministry of Rural Development is not in agreement with this observation as the objective of NREGA is to supplement and not substitute employment opportunities, including agriculture. The 100 days employment guarantee is to ensure that the rural households can demand employment during lean agricultural season. The self selection of the poor is evident from the share of women, SCs and STs Beneficiaries in the total mandays of employment generated during the last three years of implementation of the Act which is as under:

Category of	% of persondays	% of persondays	% of persondays
beneficiary	generated during	generated during	generated during
	2006-07	2007-08	2008-09
Women	41%	43%	48%
SOs	25%	27%	29%
ST	36%	29%	25%

(c) It is not correct to say so. Wages are paid to the NREGA workers in accordance with the wage rate as provided in Section 6 of the Act. Section 6(1) provides that Central Government may, by notification, specify the wage rate for the purposes of this Act provided that the wage rate notified by the Centre shall not be less than Rs. 60 per day.

Section 6(2) of NREGA provides that until such time as a wage rate is fixed by the Central Government in respect of any area in a State, the minimum wage fixed by the State Governments under Section 3 of the Minimum Wages Act, 1948 for agricultural labourers shall be the wage rate applicable to that area.

Central Government has notified wage rate for NREGA workers under Section 6(1) of the Act with effect from 1.1.2009 which takes into account the wage rate as notified by the State Governments under Section 3 of the Minimum Wages Act, 1948 for agricultural labourers.

Use of machine in NREGS work

- 2714. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the total number of workers under NREGS in different States and those who got 100 days employment, State-wise;
- (b) the percentage of women, Scheduled Caste beneficiaries of NREGS who got employment;
 - (c) the ratio of manual work and machine work in NREGS;
 - (d) whether 40 per cent machine work is compulsory;

(e) whether in many places Block Authority and contractors are forcibly using machines and there is an allegation of death of a poor wage worker who was protesting against the use of machines in NREGS work; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Household is the basic unit for providing employment under NREGA. State-wise number of households, provided employment and number of households completed 100 days of employment during the years 2006-07, 2007-08 2008-09 and 2009-10, so far is given in the Statement (See below).

(b) Data regarding participation of women and Scheduled Castes (SCs) beneficiaries under NREGA is maintained in terms of their share in the total persondays of employment generated.

Year-wise details are as under:

Beneficiary	2006-07	2007-08	2008-09	2009-10 (up to Mid-June, 09)
Women	41%	43%	48%	51%
Schedule Caste	25%	27%	29%	30%.

(c) and (d) NREGA provides a legal guarantee of wage employment for a maximum of 100 days per household in a financial year on demand for doing unskilled manual work. Use of machinery is not permissible under the Act.

(e) and (f) A total of 63 complaints regarding use of machinery in NREGA works have so far been received in the Ministry. Allegation of death of a poor wage worker who was protesting against the use of machines in NREGS work has been made in Uttar Pradesh. State-wise details of complaints are as under:

SI.No.	State	Number of complaints
1	Assam	2
2	Bihar	7
3	Chhattisgarh	3
4	Haryana	3
5	Himachal Pradesh	1
6	Jharkhand	2
7	Madhya Pradesh	20
8	Orissa	1
9	Rajasthan	8
10	Uttar Pradesh	16
	Total:	63

Statement
NREGA outcomes: household completed 100 DAY

				The state of the s	A STATE OF THE STA			
	FY 2006-07	5-07	FY 20	FY 2007-08	FY 2008-09	08-09	FY 2009-10 upto Mid June, 09	Mid June, 09
State	Employment	HH Completed	Employment	HH Completed	Employment	Employment HH Completed	Employment	HH Completed
	Provided	100 days	Provided	100 days	Provided	100 days	Provided	100 days
2	2	w	4	5	6	7	8	9
Andhra Pradesh	2161395	57946	4803892	432357	5699557	483058	2726239	26342
Arunachal Pradesh	16926	0	4490	2020	59221	10115	3295	0
Assam	792270	185160	1402888	239473	1877393	176778	75539	44
Bihar	1688899	60310	3859630	52825	3822484	102597	1483915	3223
Chhattisgarh	1256737	130302	2284963	256071	2270415	251674	925602	11115
Gujarat	226269	12208	290691	11416	850691	49160	398843	8311
Haryana	50765	5626	70869	7402	162932	9855	40367	143
Himachal Pradesh	63514	16815	271099	13842	445713	50193	150179	18
Jammu & Kashmir	121328	11758	116800	1673	199166	7643	34488	101
Jharkhand	1394108	51065	1679868	49836	1576348	95473	447565	2720
Karnataka	545185	69789	549994	23081	896212	27009	176210	4364
Kerla	99107	537	185392	59443	692015	14344	208163	4
Madhya Pradesh	2866349	531556	4346916	922107	5207665	979026	2317533	12195
Maharashtra	353024	5341	474695	8349	906297	32510	382573	1755
Manipur	17880	17880	112549	0	381109	137006	146364	29896

_	2	ω	4	5	٥	7	8	9
Meghalaya	96627	575	106042	6677	224263	26323	111779	375
Mizoram	50998	5946	88940	0	172775	91758	144036	11795
Nagaland	27884	0	115331	0	296689	34070	76336	0
Orissa	1394169	154118	1096711	37475	1105429	44237	157062	1737
Punjab	31648	5327	49690	2642	147336	3970	46978	0
Rajasthan	1175172	639219	2170460	911248	6373093	2631892	4156575	93500
Sikkim	4107	222	19664	2006	52006	2863	10638	2
Tamil Nadu	683481	1824	1234818	77053	3288796	508122	1830287	4004
Tripura	74335	19577	423724	1772	549022	56930	106067	0
Uttar Pradesh	2573245	154953	4096408	436032	4336466	647525	1486984	1180
Uttaranchal	134312	3727	189263	15658	298741	12633	84970	32
West Bengal	3083757	18817	3843335	31468	3025854	23050	1971905	322
Andaman and Nicobar	NA	NA	NA	NA	5975	12	2178	0
Dadra & Nagar Haveli	K	NA	NA	NA	1919	66	2139	7
Daman & Diu	NA	NA	NA	N _A	NR	N R	N _B	S
Goa	N A	NA	NA	N A	NR NR	N N	NB	N.
Lakshadweep	Z	NA	NA	NA	3024	481	1022	0
Pondicherry	NA	NA	NA	NA	12264	0	N N	N R
Chandigarh	Z.	¥	NA	NA	NB NB	NR NR	NB NB	N R
TOTAL:	20983491	2160598	33889122	3601926	44940870	6510373	20385831	213185